GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS

LOK SABHA
UNSTARRED QUESTION No.2327
TO BE ANSWERED ON THE 3rd December, 2019

Cheaper Medicines for BRICS Countries

†2327. SHRI GOPAL CHINNAYA SHETTY:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

(a) whether it is a fact that India has impressed upon the need for cheaper medicines for BRICS countries;
(b) whether the BRICS countries are considering to sign a memorandum of understanding to work on mutual recognition, sharing of information and accelerating the process for granting regulatory approvals in case of International and National health emergencies;
(c) if so, the details thereof;
(d) whether the BRICS regulators have agreed upon a draft memorandum of understanding relating to regulatory cooperation for improving the standards certification and regulatory mechanisms for the drugs and pharmaceuticals and promoting safe, effective, affordable and quality medicines; and
(e) if so, the details thereof?

ANSWER

MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI D. V. SADANANDA GOWDA)

(a) to (e): As per the 11th BRICS Summit 2019 declaration during the summit it was emphasized on the importance of our collective action in promoting research and development of medicines and diagnostic tools to end epidemics, to combat communicable diseases and to facilitate access to safe, effective, quality and affordable essential medicines, as well as activities to strengthen non-communicable diseases prevention. Considering the need to overcome barriers to access to affordable, efficacious, safe and quality medical products, vaccines and other health technologies and other aspects, BRICS regulators have agreed on the draft Memorandum of Understanding (MoU) on co-operation in the field of regulation of Medical products. As per MoU the area of cooperation includes, Medical products regulation, GMP regulation and Overseas inspections, Clinical trial regulation, Medical devices regulation, Regulation of biological products, Quality of medical products etc. as well as Laying down modalities for exchange of regulatory and public health information for routine and/or emergency purposes.

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